

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 34**

**C.P. (IB)/1078(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **30.04.2024**

NAME OF THE PARTIES:      **SMALL INDUSTRIES DEVELOPMENT**  
**BANK OF INDIA V/s DEBJANI R. GHOSH**

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Ms. Ranjita Kumari, Advocate a/w Mr. Avinash Khanolkar, Advocate appeared for the Petitioner.
2. None for the Personal Guarantor.
3. List this matter on **04.06.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna